

A Tripartite Committee set-up by the Government in September, 1988 is separately examining the question of Dearness Allowance formula for the Public Sector employees. The last meeting of the Committee was held on June 29, 1992. The representatives of the Trade Union including Centre of Indian Trade Union are demanding a formula based on a slab system. The Committee is meeting again shortly.

The Committee on Wage Policy, 1973 (popularly referred to as Chakravarty Committee) had *interalia* suggested to eliminate progressively unjustified wage differentials between the organised and unorganised sectors and to avoid pushing up wages to a level as would encourage substitution of capital for labour or reduce the over-all demand for labour. The study group on Wages, Incomes and Prices (popularly known as Booth-Alifgam-Committee) opined that the determination of a homogenous national wage structure for the present was not readily possible.

There is no proposal for the present to set up a National Wage Commission.

हज यात्री

*** 29. मौलाना अबुल क़ासिम आज़मी:**
क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 26 मई, 1992 के "द टाइम्स ऑफ इंडिया" में छपे इस आशय के समाचार की ओर दिलाया गया है कि अव्यवस्था के कारण कई हज यात्रियों को रुकना पड़ा ;

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ;

(ग) क्या सरकार ने इस मामले की छानबीन की है, और यदि हां, तो उसके क्या परिणाम निकले और की गई कार्रवाही का ब्यौरा क्या है ; और

(घ) सरकार ने भविष्य में ऐसा न होने देने के लिए क्या कदम उठाये है ?

विदेश मंत्रालय में राज्य मंत्री (श्री आर०एल० भाटिया) : (क) जी हां, सरकार ने ऐसी एक रिपोर्ट देखी है जो 26 मई, 1992 के "नवभारत टाइम्स" (न कि टाइम्स ऑफ इंडिया) में प्रकाशित हुई थी।

(ख) से (घ) 25 मई, 1992 को दिल्ली से प्रस्थान करने वाला वायुयान पूरी तरह से बूक था। तथापि, उन सभी यात्रियों को, जो इस वायुयान में नहीं लिए जा सके थे, हज जाने वाले उस वायुयान पर सवार कराया गया था जो बम्बई से दिल्ली होकर गया।

Sale drinking water under Guineaworm Eradication Programme in Andhra Pradesh

*30. DR. NARREDDY THULASI REDDY: Will the PRIME MINISTER be pleased to state:

(a) what is the number of villages in Andhra Pradesh which have been provided with safe drinking water so far under the "Guineaworm Eradication" programme and what is the amount spent on this programme; and

(b) what is the target for 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) 830 villages in Andhra Pradesh have been provided safe drinking water under the "Guineaworm Eradication Programme". Out of these villages 760 have been covered fully and 70 partially. 226 step wells have been converted into sanitary wells. An amount of Rs. 192.19 lakhs has been spent for supply of safe drinking water and Rs. 28.12 lakhs on conversion of step wells into sanitary wells.

(b) The target for 1992-93 is to convert the remaining 15 step wells into sanitary wells and to cover fully 70 partially covered villages.